

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 25.04.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Dr.A.A.Bhansali ,Advocate	S.B.CivilWritPetNo. 236/1984,4202/1996, 4204/2000, 4138/2002	Mr.P.S.Chudawat Mr.Mahesh Bora,Sr.Adv. Mr.Sanjay Mathur, Mr.R.S.Saluja	Mr.Rajesh Joshi,Sr.Adv & Vineet R.Dave,Manish Sisodia
2	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc.Appeal No.1967/2011,Ratan lal Kumawat V/s Sita	Mr.R.S. Chundawat	Mr.....
3	Shri Manak lal Chandak , Advocate	S.B.Civil Misc.Appeal No.367/2009,Umaid Singh V/s Anuradha	Mr.Vinay Jain	Mr.....

**CAUSE LIST 26.04.2016**

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1	Dr.Manjula Choudhary , Advocate	S.B.Civil Misc Appeal No.790/2009, Sanjay Singh Dehta V/sSmt.SanjeevDehta	Dr.SachinAcharya	Mr.Manish Sisodia

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1	Shri Manak lal Chandak , Advocate	S.B.Civil Misc Appeal No.1558/2005, SugrivKumar V/sMurtiDevi @Rema Devi	Mr.Sudhir Sharma	Mr.Rajendra Charan
2	Shri D.S.Udhawat, Advocate	S.B.Civil Misc Appeal No.1252/2008, ShivKumarV/s Smt.Seema Kumari	Mr.Rakesh Arora	Mr.Rajesh Shah
3	Dr.A.A.bhansali,Advocate	S.B.C.M.A.No.543/20 14,Dharmendra Kumar V/s Himansu @ Sweety	Mr.Rakesh Arora	Mr.Amit Mehta

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,  
जोधपुर